

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

**Shri P.K Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member**

No.L-1/44/2010-CERC

Date of Order: 08.10.2018

In the matter of

Nomination of National Load Despatch Center as Implementing Agency.

And

In the matter of

National Load Despatch Center

....**Respondent**

ORDER

Regulation 2 (1) (n) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 herein after referred to as the (Sharing Regulations) as amended from time to time defines "Implementing Agency" as under:-

"(n) "Implementing Agency (IA)" shall mean the agency designated by the Commission to undertake the estimation of allocation of transmission charges and transmission losses at various nodes/zones for the Application period along with other functions as per Chapter-4, Chapter-5, Chapter-6, Chapter-7 and Chapter-8 of these regulations."

2. As per proviso to Regulation 18 (1) of Sharing Regulations, National Load Despatch Centre (NLDC) was designated as the Implementing Agency, for the first two years which was extended from time to time till 31.12.2017. It is decided that NLDC shall continue to discharge the functions of the Implementing Agency under



the Sharing Regulations from 1.1.2018 till 31.12.2020 or until further orders,
whichever is earlier.

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(A.K. Singhal)
Member

Sd/-
(P.K Pujari)
Chairperson